

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI  
ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Liquidator of M/s. C.T.Ramanathan  
Infrastructure Pvt Ltd

MAIN PETITION NUMBER : TCP/233/IB/2017

(IA/MA) APPLICATION NUMBERS

MA/26/2020, MA/69/2020, IA/263/2020, IA/1206/2020 in MA/26/2020

COMMON ORDER

None appeared for the Applicant. The Counsel for Respondent / C.T. Ramanathan Infrastructure Pvt Ltd is present through video conferencing platform.

Liquidator for R1 appeared in person and filed Counter. R2 seeks time to file Counter.

At request of the Liquidator for R1, list this matter on 27.10.2022 for further hearing.

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT

-Sd-

(SAMEER KAKAR)  
MEMBER (TECHNICAL)